



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**ORIGINAL APPLICATION NO.060/00444/2019**

**DATED THIS THE 30<sup>th</sup> DAY OF SEPTEMBER, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore).

1. Mrs. Vani Sharma wife of Sh. Shayam Rattan age 59 years presently working as Technical Officer 'C' in the office of TBRL Sector – 30, Chandigarh, Pin Code – 160030 [resident of # 739, Amaravati Enclave, Panchkula, Haryana Pin Code – 134107].
2. Brij Bhusan Gupta son of Late Sh. Amar Nath age 59 years presently working as Technical Officer 'C' in the office of TBRL, Sector – 30, Chandigarh, Pin Code – 160030 [resident of # 514, Sector – 29 A, Chandigarh, Pin Code – 160030]
3. Khem Chand son of Sh. Ram Diya age 58 years presently working as Technical Officer 'C' in the office of TBRL, Sector – 30, Chandigarh, Pin Code – 160030 [resident of # 519, Sector – 29-A, Chandigarh Pin Code – 160030]
4. Subhash Chand son of late Sh. Ram Kumar Gupta age 58 years presently working as Technical Officer 'C' in the office of TBRL, Sector – 30, Chandigarh, Pin Code – 160030 [resident of # K-44, TBRL Colony, Ramgarh Pin Code – 134118].
5. Ram Karan son of Sh. Sunder age 56 years presently working as



Technical Officer 'C' in the office of TBRL, Sector – 30, Sector – 30, Chandigarh, Pin Code – 160030 [resident of H.No. 756, Sector -29A, Chandigarh Pin Code – 160030]

6. Sanjay Walia son of Sh. Mohinder Singh Walia age 56 years presently working as Technical Officer 'C' in the office of TBRL, Sector – 30, Chandigarh, Pin code – 160030 [resident of H.No. 516, Sector – 29, Chandigarh Pin Code – 160030].

(All applicants are Group – B)

....Applicants

(By Advocate Sh. D.R. Sharma – through video conference)

Vs.

1. Union of India through Secretary, Ministry of Defence, South Block, Central Secretariat, Raj path Marg, New Delhi – 110011.
2. The Secretary, Department of Defence Research and Development Organization (DRDO) & Chairman, DRDO Hqrs., B-Block, DRDO Bhawan, Rajaji Marg, New Delhi – 110001.
3. The Secretary, Ministry of Finance, Department of Expenditure, North Block, New Delhi – 110011.
4. The Director, Centre for Personnel Talent Management (CEPTAM), Metcalfe House, New Delhi
5. The Director, Terminal Ballistics Research Laboratory (TBRL), Sector – 30, Chandigarh – 160030.

....Respondents

(By Advocate Sh. Vinod K. Arya – through video conference)



## O R D E R (ORAL)

### **PER: SURESH KUMAR MONGA, MEMBER (J)**

1. At the very outset, Sh. D.R. Sharma, learned counsel for the applicants stated that in view of the letter dated 10.12.2020 issued by the Ministry of Finance, Department of Expenditure, the applicants may be permitted to withdraw the present Original Application with liberty to file a fresh one.
2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)  
MEMBER (A)**

**(SURESH KUMAR MONGA)  
MEMBER (J)**

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